


Case No. CRL. REV. PET. NO. 3 OF 2009

Serial No.	Date	Order (s) with Signature (s)
1	2	3
05.	12.11.09	<p style="text-align: center;">BEFORE</p> <p style="text-align: center;">HON'BLE MR. JUSTICE S. P. WANGDI, JUDGE</p> <p>Present : Mr. Jigmic Wangchuk Bhutia, Advocate for the accused/petitioner.</p> <p>Mr. Santosh Chettri, Asstt.Govt.Advocate for the State - respondent No.1.</p> <p>Ms. Jyoti Kharka, Advocate for the respondent No.2.</p> <p style="text-align: center;">*****</p> <p>Mr. Jigmic Wangchuk Bhutia, learned Counsel appearing on behalf of the accused/petitioner seeks permission to withdraw the petition. Prayer is allowed.</p> <p>The Crl. Revision Petition stands dismissed as withdrawn.</p> <div style="text-align: right; margin-right: 50px;">  Judge. </div>